

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANT	 HA PADMANABHA SWAMY, MEME	BER-JUDICIAL
ICATION NUMBER	:	
TION NUMBER	: TCP/164/2016	
E OF THE PETITIONER(S)	: Joseph Selvakumar	
E OF THE RESPONDENT(S)	: M/s Chandra Royal Inn Private Lin	mited & 2 others
ER SECTION	: 397/398	
NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
R. RAJESH	Cornel Ju RI & RZ	7.1
S. Pragadeest. for h. MOORTHY.	Coursel for Petitioner	2 My
A. SATHICHMORTH For Granesh D		Hymy
	ICATION NUMBER FION NUMBER E OF THE PETITIONER(S) E OF THE RESPONDENT(S) ER SECTION NAME (IN CAPITAL) R. RAJESH JOV L. MOORTHY.	FION NUMBER : TCP/164/2016 E OF THE PETITIONER(S) : Joseph Selvakumar : M/s Chandra Royal Inn Private Ling ER SECTION : 397/398 NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM R. RAJESH Commel for R1 & R2

Counsel representing both the parties are present. At request of counsel for petitioner, time enlarged for submitting arguments. Put up on 25.07.2017 at

10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)